

(6)

OA. 441/05

REGISTRAR

21.01.08
List O.A. C.C.P. / R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On
03.03.08

[Signature]

Note of Registry

No R.A. file refer.

02
25/2/08

3/3/08.

Hon. Mr Ashok S. Karamadi, Jm.

In the revised call also, there is no representation on behalf of the applicant. The Counsel for respondent is present.

The OA is dismissed in default & for non-prosecution.

[Signature] 9:
Jm.

[Signature]